

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) The time-limit upto 5th May, 1978 was applicable to the Corporation only for the purpose of diluting its foreign equity to a level not exceeding 40%. The Corporation, however, decided to wind up its operation in India.

(b) In 1977, no *ad-hoc* import licence was issued in their favour because the Corporation ceased to manufacture Coca Cola concentrates in India before final decision on their application in 1977 could be taken.

Does not arise.

12.00 hrs.

RE: QUESTION OF PRIVILEGE ETC.

PROF. K.K. TEWARY (Buxar) : Yesterday I had made an enquiry about my privilege Motion against Shri Jyotirmoy Bosu (Interruptions)

MR. SPEAKER : It is under my consideration. (Interruptions)

PROF. K.K. TEWARY : And you assured the House . . . (Interruptions)

MR. SPEAKER : The hon. Member should know that it is under my consideration. . . . (Interruptions)

PROF. K.K. TEWARY : I had given you a notice. But a report has been published in the newspapers that it has been rejected. (Interruptions)

MR. SPEAKER : Please listen. What do you want ? I have already given my observations yesterday that it is under my consideration. What do you want ? (Interruptions)

What do you want ? (Interruptions)

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, क्या दिल्ली में

शान्त विचारियों पर लाठी चार्ज हुआ है . .

अध्यक्ष महोदय : आप मोशन दीजिए ।

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I had written to you about the increase of allowances for Members of Parliament. (Interruptions) My Party Member and Shri Vajpayee's Party Members and others have opposed and questioned it. We want secretarial assistance from lok Sabha. . . . (Interruptions)

DR. SUBRAMANIAM SWAMY (Bombay North East) : This hypocrisy must end. If he does not want he need not take it. We need it and we will take it. (Interruptions)

SHRI GEORGE FERNANDES (Muzaffarpur) : I want to call your attention (Interruptions). I had sent a brief note. (Interruptions)

अध्यक्ष महोदय : आप कोई मोशन दीजियें ।

SHRI GEORGE FERNANDES : I had sent a note about this economic Administrative Service Commission which has now been announced. There are certain very important points arising out of this decision of the Government. How should we raise it ? (Interruptions) You please listen to me. (Interruptions) How and where do we raise this ? How do I raise it in the House ? The Government is trying to undo completely the administrative structure. (Interruptions).

MR. SPEAKER : You are raising this in this.

आप का इसमें है ।

SHRI GEORGE FERNANDES : How to raise this in the House ? How do we discuss this question ? (Interruptions) Please see. There are other aspects. Government have taken a decision. The One is that the Government went on leaking out some information. If they had taken decision they should have had the courage to come and tell the House. They

could not do that. (*Interruptions*). There are certain things. (*Interruptions*)

SHRI SUNIL MAITRA (Calcutta North East) : I have given notice of an adjournment Motion regarding military ammunition. (*Interruptions*)

MRL SPEAKER : No, No. I have admitted a Call Attention motion for Monday on this. (*Interruptions*)

12.02 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF INDIAN TOURISM DEVELOPMENT CORPORATION LTD. NEW DELHI FOR 1979-80 AND A STATEMENT FOR DELAY.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : I beg to lay on the Table :—

(1) A copy such of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government on the working of India Tourism Development Corporation Limited, New Delhi, for the year 1979-80).

(ii) Annual Report of the Indian Tourism Development Corporation Limited, New Delhi for the year 1979-80) along with the Audited Accounts and the comments of Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2015/81].

REVIEWS ON AND ANNUAL-REPORTS OF BASIC CHEMICALS, PHARMACEUTICALS AND COSMETICS EXPORT PROMOTION COUNCIL, BOMBAY FOR 1979-80 and MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN FOR 1979-80 .

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) :

I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1979-80).

[Placed in Library. See No. LT-2016/81.]

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1979-80 along with Audited Accounts, Sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972.

(ii) A copy of the Review (Hindi and English Versions) by the Government on the working of the Marine Product Export Development Authority, Cochin, for the year 1979-80).

[Placed in the Library. See No. LT-2017/81].